

check is exercised about its disposal after the metal has been sold by importers. The Director of Industries, Bombay, admitted that this was a serious loophole and that it was possible for small scale units which have no melting or rolling arrangements....."

I wanted to know whether, in view of this difference in the price as stated by the Tariff Commission, the Government contemplates modifying the Non-ferrous Metals Control Order so that we can exercise rigid controls?

Shri Manubhai Shah: While the Tariff Commission might have been making these observations, we in the Government have already stipulated during the last 18 months—that Order is now complete—that every small-scale or medium-scale or large-scale unit gets non-ferrous metal imported by the importers upto 40 per cent and sixty per cent are allowed to the actual users at prices which vary between 3.5 to 6 per cent from the landed cost of the metal. These observations have been acted upon and suitable action had been taken even before the report was presented.

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

12.58 hrs.

BUSINESS OF THE HOUSE

Mr. Deputy-Speaker: We shall take up the discussion regarding the price of sugar.

श्री कुशावस्तु राय (खेरी) : श्रीमान्, मुझे एक निवेदन करना है कि जहाँ तक मुझे ज्ञान है, आज तक कभी ऐसा नहीं हुआ कि एजेंडे पर जो बात न चर्चा हो उस पर बहस हो।

यह मामला कोई मेरे और मंत्री महोदय के बीच में नहीं है कि कुशावस्तु राय और मि० श्यामस, ये दो प्रादमी इस को तय कर लें। इस मामले पर इस सदन में बहस होगी और उस में हिस्सा लेने का इस सदन के हर सदस्य को अधिकार होना चाहिए। मैं ने थोड़ा देर पहले कहा था कि यह दो, डई करोड़ किसानों का मामला है और उन के परिवारों के करोड़ों दस करोड़ लोगों का सवाल है। इसलिए सदन के सब सदस्यों को इस बारे में अपने विचार प्रकट करने का अधिकार होना चाहिए। इसलिए मैं प्रार्थना करता हूँ कि, जैसा कि माननीय अध्यक्ष महोदय ने कहा था, सोमवार या मंगलवार को इस पर बहस कर ली जाये।

उप-अध्यक्ष महोदय : यह कोई खास सवाल नहीं है कि ऐसा पहले कभी नहीं हुआ है। अगर पहले नहीं भी हुआ है, तो भी हाउस जब चाहे, ऐसा कर सकता है। अगर माननीय सदस्य इस को शुरू करने के लिए तैयार हैं और हाउस के दूसरे मेम्बर भी चाहें—अगर हम सब इतिक्राक करें, तो हम इस पर आज हो बहस कर सकते हैं। सवाल यह है कि क्या माननीय सदस्य आज इस को शुरू करना चाहते हैं या नहीं।

श्री गोशुल स्वामी (पीलीभीत) : आज तैयार नहीं हैं।

उप-अध्यक्ष महोदय : अगर माननीय सदस्य तैयार नहीं हैं, तो मैं इस बारे में जबर्दस्ती नहीं कर सकता हूँ। माननीय सदस्य ने शुरू करना है और अगर उन को हा एतराज है, तो मुझे कोई दूसरा बिजनेस लेना होगा। चूंकि यह आज के एजेंडे में नहीं है, इसलिए दूसरा बिजनेस प्रायण, जो कि मोशन है।

Shri V. P. Nayar (Quilon): May I make a submission I think this subject is very important. In fact the problem about sugar arose in another connection and the Speaker suggested that there may be discussion. I can quite understand the difficulty of my hon. friends. To initiate a discussion,

[Shri V. P. Nayar]

enormous details will have to be studied. The other discussion is also equally important. The hon. Member who has to move it may not be ready. So, I would suggest that, as there is no other business apart from these two, the House may adjourn for an hour or two.

14 hrs.

Mr. Deputy-Speaker: Why can't we take this up now? In the first instance I had thought that the question of sugar prices and other matters that are now sought to be discussed here require no special preparation because we are raising those questions here every day and hon. Members must be ready with all the details. I thought that they could begin the discussion any time they were asked to do so. There ought not to have been any difficulty. But, if there is any objection I would not insist on it. If the hon. Members who wanted to discuss these things are not ready for it, because this item is not on the Agenda I cannot force it on them; I will not take it up.

Shri S. M. Banerjee (Kanpur): For two hours this debate can continue.

Mr. Deputy-Speaker: What do hon. Members want? Shri Khushwaqt Rai said that this should not be taken up just now. Is that the desire of the hon. Members?

Shri Bane (Buldana): I am afraid, Sir, there may not be any other time available.

Mr. Deputy-Speaker: The fear of the Government is that there may not be any other time available. If it is the desire of the House that it should not be taken up now I would not take it up against the wishes of the hon. Members. The next thing is the motion regarding the Report of the Pay Commission. Is the Mover ready?

Shri Narayanankutty Mammen (Mukandapuram): I am very sorry, Sir,

Shri B. K. Gaikwad (Nasik): It is put down for 4.0 P.M.

14.02 hrs.

[MR. SPEAKER in the Chair]

Mr. Speaker: Can we not go on with the sugar matter now?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Yes, Sir.

Mr. Speaker: Hon. Members were ready to go on with it today. We have still two hours. Let us finish it.

Shri V. P. Nayar: The difficulty is that hon. Members would not be prepared on the subject you indicated. Hon. Members would have prepared on the Bill and the Ordinance, but you indicated a different subject.

Mr. Speaker: As a matter of fact, they wanted to take away all the time on sugar, sugar prices, sugarcane and so on. I prevented them from doing so and suggested that they could have a discussion at some other time. Let us start this now. I am not going to adjourn the House. If hon. Members do not want to take up the sugar discussion let us start with the Report of the Pay Commission.

Shri Nagi Reddy (Anantapur): If the Report of the Pay Commission is taken up now, hon. Members who wanted to take part in the discussion are not here because it was put down for 4.0 P.M.

Mr. Speaker: They wanted some more time for that discussion. We have more time now, let us start it.

Shri Nagi Reddy: The difficulty is that those hon. Members who want to

participate in the discussion are not present now.

Mr. Speaker: All right; let us start with the discussion on sugar. Shri Khushwaqt Rai may move his motion. I will give 15 minutes to each hon. Member.

14-03 hrs.

MOTION RE: PRICE OF SUGAR-CANE AND SUGAR

Shri Khushwaqt Rai (Kheri): Sir, I beg to move:

"That the question of increase in the price of sugarcane and sugar be taken into consideration."

जैसा कि मैंने कहा था, अच्छा यह होता कि इस विषय पर वाद-विवाद सोमवार या मंगलवार को होता, मगर चूंकि सरकार के पास समय नहीं है

अध्यक्ष महोदय : माननीय सदस्य जो भी कहना चाहते हैं, वह हृदय खोल कर कह दें।

Mr. Speaker: I will call Shri Braj Raj Singh next.

Shri S. M. Banerjee (Kanpur): I may be given ten minutes.

Mr. Speaker: I will do so. Let us see. Who are all the hon. Members who want to take part in this discussion? Shri Khushwaqt Rai, Shri Vajpayee, Shri Braj Raj Singh, Shri Mahan Swarup, Shri S. M. Banerjee, Shri Sarju Pandey, Shri Supakar, Ch. Ranbir Singh, Shri Jhunjhunwala, Shri Subbiah Ambalam, Shri Maniyangadan and Shri Ramji Verma.

An Hon. Member: Enough for two hours.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): What is the time allotted for this?

Mr. Speaker: 10 to 15 minutes for each hon. Member. The total time allotted is 2½ hours. We are starting at 2.00, we will finish at 4.30. The other motion will be taken up at 4.30 instead of at 4.00.

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): I thought it was at 4.00.

Mr. Speaker: True, but what is the good of keeping both half-finished? I will allow 2½ hours for this and start the other motion at 4.30.

Shri S. M. Banerjee: Should we continue up to 6.30 today?

Shri Speaker: The original plan was to sit till 6.00. If the motion on the Report of the Pay Commission is not finished it will stand over.

श्री कृष्णवन्त राय : माननीय अध्यक्ष महोदय, जहां तक कि शक्कर और शक्कर के मूल्य की बात है, उस में जो तरीका सरकार की तरफ से प्रयोग में आता है, वह गलत है। आप देखिये कि १९५२-५३ के सीजन में शक्कर का मूल्य एक दम एक रुपया बारह आने से एक रुपया सात आने और एक रुपया पांच आने तक गिर गया। उस का फल क्या हुआ ? उसका फल यह हुआ कि उसी साल से शक्कर की काश्त में कमी आई और १९५४-५५ में यह हालत आ गई कि सरकार को बाहर से शक्कर मंगानी पड़ी। सरकार द्वारा जो १९५२-५३ में शक्कर के दाम घटायें गये, उस के कारण १९५४-५५ में बाहर से शक्कर मंगानी पड़ी और उस में सरकार का काफ़ी रुपया फ़ारेन एक्सचेंज में खर्च हुआ।

14-07 hrs.

[MR. DEPUTY SPEAKER in the Chair]

सरकार का कहना है कि वह शक्कर के काश्तकारों को प्रोत्साहन देना चाहती है, उन को इन्सेन्टिव देना चाहती है। २५ जनवरी को शक्कर के मूल्य